

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 120
(CAA)-09(PB)/2019

IN THE MATTER OF:

Shree Krishna Finbiz Pvt. Ltd.
With Gupta Jewells Pvt. Ltd.

..... Petitioners/Applicant

Under Section 230-232

Order delivered on 09.07.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS


For the Petitioner
For the RD
For the OL

Mr. Mukesh Sukhija & Mr. Naresh Kumar, Advs.
Ms. Sonam Sharma, CP
Mr. Amish Tandon, Adv.

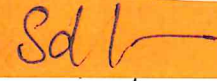
ORDER

Mr. V.R. Sharma, Assistant Manager from RBI present in person states that they have letter of approval from RBI which needs to be filed. Let the same be filed in the registry.

List for arguments on 01.08.2019.



(S.K MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

09.07.2019
Ritu Sharma